

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.05
C.P. (IB)No.34/BB/2023**

IN THE MATTER OF:

M/s. Cannes Property Management Services Pvt. Ltd. ... Petitioner
Vs.
M/s. OSR Cinemas & Entertainment Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 06.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Shirn Shaikh, Proxy Counsel
For the Respondent : Appeared

ORDER

1. Heard the Ld. Counsels appearing for the Petitioner and the Respondent.
2. Ld. Proxy Counsel appearing for the Petitioner submits that matter has been settled between the parties. However, the Counsel on record is not available today. Therefore, Ld. Counsel for the Petitioner is directed to file a withdrawal memo within two days from today.
3. For further consideration, list the case before the Regular Bench on **09.02.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**